1 Oral Answers

RAJYA SABHA

Wednesday, the 29th August, 1973/the 1th Bhadra, 1895 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the chair.

ORAL ANSWERS TO QUESTIONS

Promotion of Ayurvedic Pharmacists to the posts of Store Keepers

*706. SHRI DWIJENDRALAL SEN GUPTA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that some Ayurvedic pharmacists in the C. G. H. S. Scheme have been promoted to the posts of store keepers while their conduct was under investigation by the G. B. I. in connection with the pilferage of ayurvedic medicines worth rupees ten thousand; and

(b) if so, the reasons for promoting persons with doubtful integrity ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KON. DAJJI BASA1PA) : (a) and (b) There is no post of store-keeper in the Ayur. vedic dispensaries under the G. G. H. S. The question of promotion of an Auyrveaic Phaimacist as an Auyrvedic Storekeeper does not arise.

SHRI DWIJENDRALAL SEN GUPTA : May I know from the Minister whether there was any shortage at least detected in respect of the man »vho was promoted ?

SHRI KONDAJJI BASAPPA : Yes Sir; about Rs. 55.10 was the value of '>e medicine found to be in shortage.

SHRI R. K. KHADILKAR : We examined and there was shortage of stock of one medicine, Vasant Kusuma-kar.

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SHRI DWIJENDRALAL SEN GUPTA : What is the policy of the Government in tegard to piomoting peisons of doubtful integiity ?

SHRI R. K. KHADILKAR : They are only pharmacists and clerJcs. He is one of them. When this matter came to the notice of the Department, we made a thorough inquiry and as my colleague just mentioned, the shottage of the stock was there and its value was assessed. And then the entire question was examined with the help of the G. B. I. It was not a crime of a nature where extreme punishment was called for. So, when he returned the money, with a warning be has been retained.

SHRI DWIJENDRALAL SEN GUPTA : The bon. Minister has not answered my question as to \<hat i, he policy of the Government in ma us of promoting persons of doubtful integrity.

SHRI R. K. KHADILKAR : It i_s I not a question of promotion here because he was holding a post; it was whether he should be removed or kept in his position. The promotion policy is certainly decided by the Departmental Promotion Committee and at the higher level in consultation with the L. P. S. C. Departmental Promotion Committee at the first level and, at the higher level, it is done in consultation with the UPSC And nowhere will you find that a man of questionable integrity has been pro. moted.

Deep-sea-fishing

•707. SHRI SITARAM KESRI • Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the export of marine products has more than doubled in the last ten years and that there is plenty of scope for further increase; and

(b) if so, whether Government have taken step to encourage deep sea fishing *1*